

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ORBIT FABRICS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Orbit Fabrics Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16/09/1992
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Ahmedabad Under The Companies Act, 1956
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U18101GJ1992PTC059095
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	<u>Registered Office Address:</u> Block No. 296, N.H. No. 8, Village-Manglej, Taluka – Karjan, Vadodara, Gujarat-391243
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	8th December, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	DEVESH A. PATHAK First Floor, 51, Udyognagar Society, Near Ayurvedic College, Outside Panigate, Vadodara-390019 EMAIL: maildeveshpathak@rediffmail.com TELEPHONE: 0265-2562175/58 REG. No.: IBBI/IPA-002/IP-N00234/2017-2018/10685
8.	LAST DATE FOR SUBMISSION OF CLAIMS	7th January, 2023

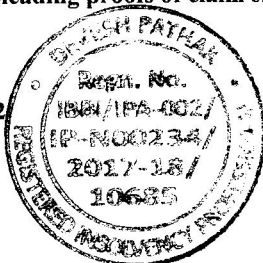
Notice is hereby given that M/s. Orbit Fabrics Private Limited has commenced voluntary liquidation on 8th December, 2022.

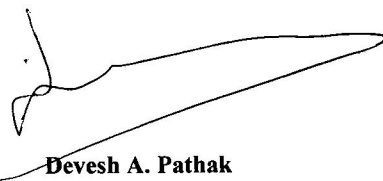
The stakeholders of M/s. Orbit Fabrics Private Limited are hereby called upon to submit a proof of their claims, on or before 7th January, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 08th December, 2022
Place: Vadodara




Devesh A. Pathak
(Regd. Insolvency Professional)
Reg. No. IBBI/IPA-002/IP-N00234/2017-2018/10685